

From,

The Registrar General,  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow-226010.

No. 313/Admin.(Services)/2024

Dated: Allahabad: June 01, 2024.

**Subject:- Regarding nomination of all the Judicial Officers of District Courts of Uttar Pradesh for online Training Programme on the three 'New Criminal Laws' on 26.06.2024 from 04:30 P.M. to 06:00 P.M.**

Sir,

With reference to your letter no. JTRI/2024-905 dated 30.05.2024, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal for online Training Programme on the three '**New Criminal Laws**'-Bhartiya Nyaya Sanhita/BNS, Bhartiya Nagrik Suraksha Sanhita/BNSS and Bhartiya Sakshya Adhinyam/BSA which is scheduled to be held on **26.06.2024** from **04:30 P.M. to 06:00 P.M.** and to nominate all the Judicial Officers of District Courts of Uttar Pradesh for the same.

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

Sd/-

(Krishna Swaroop Dhar Dwivedi)  
I/c Joint Registrar (J) (Services)  
"For Registrar General"

No. 313(i)/Admin.(Services)/2024

Dated: Allahabad: June 01, 2024.

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of Uttar Pradesh, Lucknow for information.
2. All the District & Sessions Judges and Principal Judges-Family Courts with the request to kindly participate in the aforesaid online training programme and also to inform all the Judicial Officers of district courts accordingly.

*A copy of the letter is also available on the official website of the Hon'ble High Court, Allahabad.*

Sd/-

(Satish Kumar Pushkar)  
Deputy Registrar (Services)  
"For Registrar General"